

e-mail: law-jk@nic.in
Fax: Jammu: 0191-2546753(Nov-April),
Fax:Srinagar: 0194-2506063(May-Oct.)

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Notification
Jammu, 9TH of December, 2020

S.O. 376.— In exercise of powers conferred by section 3 of the Prevention of Corruption Act, 1988, (Act No.49 of 1988) and in partial modification of notification SRO 502 dated 14.11.2018, the Government hereby appoints Shri Mohammad Ashraf Khan, Additional District and Sessions Judge as Special Judge, Anticorruption, Baramulla within the territorial jurisdiction of Court of 1st Additional District and Sessions Judge, Baramulla (designated Special Court under the Prevention of Corruption Act) for trial of offences specified in Section 4 of the said Act.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

NO: LD(A)2001/148-II

Dated: 09-12-2020.

Copy to the:-

1. Ld. Advocate General, J&K, Jammu.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Director General of Police, J&K, Jammu.
4. Commissioner/Secretary to Government, General Administration Department.
5. Registrar General, J&K High Court, Srinagar. This is with reference to his letter No. 19239/GS dated 09.12.2020.
6. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Srinagar.
7. Director Anti Corruption Bureau, J&K, Jammu.
8. Director, Archeology, Archives and Museums, J&K, Srinagar.
9. Concerned Judicial Officer.
10. General Manager, Ranbir Government Press, Jammu for publication in an extraordinary issue of Government Gazette.
11. In-charge Website, Department of Law, Justice & PA.
12. S.O Section, Department of LJ&PA (w. 7. s.c).
13. Concerned file.


(Ashish Gupta)
Deputy Legal Remembrancer.

